

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 02.09.2016
Court No. : 12
Item No. : 39

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 24930 OF 2016
WITH PRAYER FOR INTERIM RELIEF

STATE OF UTTAR PRADESH THR. SECY. IRRIGATION
& ORS.

...PETITIONER(s)

VERSUS

RAMESH CHANDRA PANDEY

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgement and Order dated 12.04.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Special Appeal Defective No. 207 of 2012.

It is submitted that SLP(C) No. 24893 of 2016 and the instant matter arising out of common order have been tagged together.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 30th day of August, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. A.K.Prasad, Advocate.

ASSISTANT REGISTRAR